

PC/PRC No.12/2020
Amit Jain Vs. JTC Industries

(Through V/C Cisco-Webex)

26.06 2020

At 11:32 AM to 11:37 AM

Present Sh. Bharat Arora, Ld. Counsel for the petitioner.

Sh. Rahul Multotra, Ld. Counsel for the respondent.

Adjournment sought by the petitioner to file reply to leave to defend application. Same is not opposed.

Let, the same be filed within 15 days with a copy to the respondent, who shall be at liberty to file rejoinder with a copy to the petitioner.

Be listed for arguments on leave to defend application on 29.07.2020. Let, a scanned copy of order-shunt be sent to Computer Branch for uploading, as per procedure.



(ANSHU KUMAR)

SCJ-cum-PC (West), JHC

Delhi: 26.06.2020